Annexure 4

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: September 18 2025

List of unsecured financial creditors (other than financial ceditors belonging to any class of creditors)

		Details of Claim received		Details of claim	admitted									
Sr. No.		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contigent claim	Amount of any mutual dues	Amount of claim not admitted		Remarks, if any
	Extensive HR Manageme													
	nt Private 1 Limited	15-Apr-25	99.282.740	99,282,740	Unsecured Loan	0	0	No	19%	0	0		_	Note 4
	Ritesh Agarwal		22,40=,1.10	22,40=,1.10	Unsecured	_				-	-			
	2 (1st claim)	14-Apr-25	270,000	-	Loan	0	0	Yes	0	0	0	270,000	-	Note 5
	Ritesh Agarwal				Unsecured									
	3 (2nd claim)	14-Apr-25	212,035	-	Loan	0	0	Yes	0	0	0	212,035	-	Note 5
	Neha Aggarwal 4 (1st claim)	14-Apr-25	368,661		Unsecured Loan	0	0	Yes	0	0	0	368,661	_	Note 5
	Neha Aggarwal				Unsecured	_			-					
	5 (2nd claim)	14-Apr-25	250,000	-	Loan	0	0	Yes	0	0	0	250,000	-	Note 5
	Ashish 6 Agarwal	14-Apr-25	280,000	-	Unsecured Loan	0	0	Yes	0	0	0	280,000	-	Note 5
	Padmadevi Surajbhan 7 Agarwal	14-Apr-25	30,000	_	Unsecured Loan	0	0	Yes	0	0	0	30,000	-	Note 5
	Surajbhan 8 Agarwal	14-Apr-25	45,000	-	Unsecured Loan	0		Yes	0	0	0	45,000	-	Note 5
	Surajbhan Agarwal 9 (HUF)	14-Apr-25	70,000		Unsecured Loan	0	0	Yes	0	0	0	70,000	-	Note 5
	Jaiprakash 0 Agarwal	14-Apr-25		-	Unsecured Loan	0		Yes	0	0	0		-	Note 5
1	Jaiprakash Agarwal 1 (HUF)	14-Apr-25	70,000	_	Unsecured Loan	0	0	Yes	0	0	0	70,000	-	Note 5
	Santoshdevi 2 Agarwal	14-Apr-25	50,000	-	Unsecured Loan	0		Yes	0			50,000		Note 5
1	Shelly 3 Agarwal	15-Apr-25	270,000		Unsecured Loan	0	0	Yes	0	0	0	270,000	-	Note 5
1	Bharti Ritesh 4 Agarwal	15-Apr-25	39,149		Unsecured Loan	0	n	Yes	0	0	0	39,149	-	Note 5
	Sudarshan Mettalic pvt				Unsecured									Note 6
1	5 Ltd	21-Apr-25		10,258,906		0		No	2%	0				
	Total	1	111992736	109541646	0	0	0	0	21%	0	0	2451090	0	ı

- Notes: 1.The above list of creditors reflects claims received by RP and verified as on September 18 2025
- 1. The above list of creditors reflects claims received by RP and verified as on September 18 2025

 2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

 3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

 4 The unsecured creditor has furnished details of the loan agreement, However, it is noted that the loan agreement has not been notarised

 5. The claim has been filed by the former shareholders and related parties of erstwhile directors, supported only by ledger entries of the Corporate Debtor, with no further proof of claim provided.

 6. The claim has been admitted based on the books of the CD.